GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3852 TO BE ANSWERED ON 03.01.2019

WORKS SUPERVISED UNDER PMGSY

3852. SHRI D.K. SURESH: SHRI NALIN KUMAR KATEEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) need to be supervised/monitored effectively to ensure that the rural roads achieve the objective for which they are constructed;
- (b) if so, the details thereof;
- (c) whether the Government has taken adequate measures to ensure that the projects under PMGSY are completed as per the time-frame;
- (d) if so, the details thereof;
- (e) whether the Government has also taken steps to ensure that the width of carriage way, gradient of the roads and shoulders are addressed properly; and
- (f) if so, the details thereof and the reaction of the Government thereto?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)& (b): The construction of rural works under Pradhan Mantri Gram Sadak Yojana (PMGSY) is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings & Pre-Empowered/Empowered Committee Meetings with the States. In addition to this, special review meetings are also held by Secretary/ Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States. The progress is also reviewed during the field visits by the Ministry officials.

For effective monitoring of road works constructed under PMGSY, an On-line Management, Monitoring and Accounting System (OMMAS) (<u>www.omms.nic.in</u>) has also been developed. Further, the Government has decided to use geo- informatics using satellite imagery, on a real time basis, to verify the progress of implementation of PMGSY as reported electronically by the States.

PMGSY has a very well structured three-tiered Quality Control mechanism viz. Project Inspection Unit (PIU), State Quality Monitors (SQM) and National Quality Monitors (NQM) is envisaged under the PMGSY for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are

required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

Further, the Ministry has launched "Meri Sadak" Mobile App for Citizen Feed Back System for PMGSY roads on 20th July, 2015 for citizens to enable them to submit their feedback related to slow pace, abandoned works, poor quality of works of PMGSY roads by way of capturing roads/bridges photographs. The Nodal Officers are required to provide an interim reply to the citizen within 7 days from the receipt of the feedbacks. A final Action Taken Report is required to be submitted to the citizen within a period of 60 days.

The Ministry has also launched a comprehensive system of National Level Monitors (NLMs) for independent monitoring of its programmes including the PMGSY.

(c)& (d): Rural Roads is a State subject and timely completion of PMGSY roads is the responsibility of the respective State Governments. State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to ensure timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:

- i. States have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.
- ii. Bidding document provisions have been rationalized.
- iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.

(e)& (f): The roads sanctioned under PMGSY is as per the specifications for rural roads developed by Indian Road Congress (IRC) and also the standard prescribed in Rural Roads Manual (IRC-SP:20:2002).
